

18.4.91
(6)

OA-579/91

SPM & AVH

Mr. VR Ramachandran Nair for applicant

At the request of the learned
Counsel for the applicant, list for
hearing on admission on 29.4.91

[Signature]

18.4.91

(4)
29.4.91

SPM & AVH

Mr. VR Ramachandran Nair

Mr. Krishnakumar - proxy Counsel.

At the request of counsel for the
applicant, list for admission on 3.6.91

[Signature]
29.4.91

(U)
3.6.91

SPM & AVH

Mr. Ramachandran Nair - for applicant.
None for respondents.

At the request of the learned counsel for
the applicant, the O.A. is allowed to be withdrawn
and closed as withdrawn.

[Signature]
(A.V. Haridasan)
Judicial Member

[Signature]
(S.P. Mukerji)
Vice Chairman

3.6.1991

PO issued
FILE CLOSED

[Signature]
6/6